

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

101. C.A.(CAA)/40(MB)2024

**IN THE MATTER OF**

Daffodil Projects Private Limited

Section 230 of the Companies Act, 2013

**Order Delivered on 17.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. ANU JAGMOHAN SINGH  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Adv. Hemant Sethi (PH)

For the Respondent:

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**ORDER**

The Ld. Counsel for the Applicant prays for short adjournment. Allowed as prayed for. Adjourned to **15.05.2024**.

Sd/-

ANU JAGMOHAN SINGH

Member (Technical)  
Shubham

Sd/-

REETA KOHLI

Member (Judicial)